

National Company Law Tribunal

Allahabad Bench

CP No. 1 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE COMPANY: M/S Amethi Humes Pvt Ltd

SECTION OF THE COMPANIES ACT / I & B CODE: 424 of the Company act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SIDDARTH SINGHAL	ADVOCATE	CP NO.1/ALD/2017 APPLICANT co.	Shubham
2.	SHUBHAM AGARWAL	ADVOCATE		

Sh. Shubham Agarwal proxy for Sh. Siddharth Singhal, Advocate for the

petitioner.

Since, this Bench is not available for further hearing. Hence, the matter to be listed on 27th March, 2018.

Dated:23.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd

**H.P. Chaturvedi,
Member (Judicial)**